

HIGH COURT OF KARNATAKA, BENGALURU

June 26, 2020

NOTICE

As per the SOP dated 14.06.2020, the advocates were requested to send emails to regjudicial@hck.gov.in for getting their matters listed before the Hon'ble Court and send mails to hck-filing@hck.gov.in for seeking appointments for physical filing and compliance of office objections. It is noticed by the Hon'ble High Court that in spite of specific directions in the SOP, some of the Advocates and litigant public are sending mails directly to the email ID of Hon'ble the Chief Justice requesting to post the matter. Such actions are most inappropriate. It is hereby clarified that such mails sent shall not henceforth be entertained and all such request mails shall be forwarded to the e-mail ID's as noted in the SOP dated 14.06.2020.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL